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MINISTRY OF FINANCE (DEPARTMENT OF REVENUE AND INSURANCE) NOTIFICATIONS

SHRI BEDABARTA BARUA: Sir, I also beg to lay on the Table a copy each of the following Notifications (in English and Hindi) of the Ministry of Finance (Department of Revenue and Insurance):-

- (i) Notification G.S.R. No. 1417, dated the 20th September, 1971, together with an Explanatory Memorandum thereon.
- (ii) Notification G.S.R. No. 1450, dated the 27th September, 1971, together with an Explanatory Memorandum thereon.
- (iii) Notification G.S.R. No. 1540, dated the 16th October, 1971, together with an Explanatory Memorandum thereon.
- (iv) Notification G.S.R. No. 1641, dated the 30th October. 1971, together with an Explanatory Memorandum thereon.
- (v) Notification G.S.R. No. 1642, dated the 30th October, 1971, together with an Explanatory Memorandum thereon.

[Placed in Library. For (i) to (v) See LT-1125/71.]

Notifications under The Finance (No. 2) Act, 1971

SHRI BEDABRATA BARUA: Sir, I also beg to lay on the Table a copy each of the following Notifications—(in English and Hirdi) of the Ministry of Finance (Department of Revenue and Insurance), under section 51 of the Finance (No. 2) Act 1971:

- (i) Notification G.S.R. No. 1453, dated the 1st October, 1971, publishing the Forcign Travel Tax Rules, 1971.
- (ii) Notification G.S.R. No. 1454, 1455,1456, 1457 and 1458, dated the 1st October,1971.
- (iii) Notification G.S.R. No. 1542-B, dated the 15th October, 1971.
- (iv) Notification G.S.R. No. 1542-C, dated the 15th October, 1971.

(v) Notification G.S.R. No. 1647, dated the 27th October, 1971.

[Placed in Library For (i) to (v) See No. LT-1122/70.]

STATEMENT BY MINISTER

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/रेल मन्त्रालय में उपमन्त्री (SHRI MODD. SHAFI QURESHI): Sir, I beg to lay on the Table a statement (in English and Hindi) regarding the detailment of train No. 7 Dn. Puri-Howrah Express between Retang and Bhubaneswar stations of the South-East Railway on the 28th November, 1971. [Placed in Library See LT—1177/71.]

REPORT OF THE COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI DAHYABH M. V. PATEL (Gujarat): Sir, I beg to lay on the Table:

- (a) A copy of the First Report of the Committee on Public Undertakings on Hindustan Steel Limited.
- (b) A copy of the Minutes of the sitting of the Committee on Public Undertakings (1970-71 and 1971-72) relating to the First Report of the Committee on Hindustan Steel Limited.

MESSAGES FROM THE LOK SABHA

- 1. THE INDUSTRIAL DISPUTES (AMENDMENT)
 BILL, 1971
- THE STAMP AND EXCISE DUTIES (AMEND-MENT) BILL, 1971

SECRETARY: Sit, I have to report to the House following messages—received from the Lok Sabha signed by the Secretary of the Lok Sabha:

"In accordance with the provisions of Rule 120 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am